

Allocation to National Hydro-Electric Power Corporation

1607. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of ENERGY be pleased to state:

(a) whether Government have raised the Seventh Plan allocation to the National Hydro-electric Power Corporation;

(b) if so, the amount of hike made in the Seventh Plan allocation;

(c) the target set for the power generation by National Hydro-electric Power Corporation during the Seventh Plan :

(d) The number of hydel power projects proposed to be executed in different

States during the Seventh Five Year Plan; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b) Yes, Sir. The amount of hike is Rs. 1343.30 crores.

(c) The target set for power generation by NHPC during the Seventh Plan period is about 3.9 Billion Units.

(d) and (e) During the Seventh Five Year Plan the following seven new projects are proposed to be executed by NHPC —

S. No.	Name of the Project	Capacity	State
1.	Uri HE Project	4x120 MW	J&K
2.	Salal Stg.II	3x115 MW	J&K
3.	Baglihar	3x150 MW	J&K
4.	Sawalkot	3x200 MW	J&K
5.	Rangit HE Project	3x20 MW	Sikkim
6.	Chamera Stage-II	3x100 MW	H.P.
7.	Dhauliganga	4x65 MW	U.P.

Power Finance Corporation

1608. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of ENERGY be pleased to state :

(a) the main objectives of Power Finance Corporation.

(b) the works taken in hand since the inception of Power Finance Corporation;

(c) the various programmes proposed to be taken up during 1987-88; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (d) The main objective of Power Finance Corporation is to provide term finance to power projects. Presently, the Corporation is engaged in mobilising resources by issuing bonds.

Clearance to open cast project at Mukunda in Dhanbad

1609. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of ENERGY be pleased to state :

(a) whether the Mukunda open cast coal project is pending clearance with the Public Investment Board;

(b) the estimated annual production capacity of the project; and

(c) the steps taken to expedite the Public Investment Board clearance ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c) Originally, the Mukunda opencast project was designed for a production capacity of 12 million tonnes per annum. The proposal was considered by the Public Investment Board. Subsequent to the Board's consideration a revised proposal has been prepared. The revised proposal with a production capacity of 15.1 million tonnes per annum is being processed for submission to the Public Investment Board.

Soil Subsidence

1610. DR. SUDHIR ROY : Will the Minister of ENERGY be pleased to state :

(a) whether the experimental pilot project for studying effects of the indigenous methods for preventing soil subsidence has not been given enough importance; and

(b) If so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : No, Sir.

(b) A pilot project with a sanctioned cost of Rs. 44.84 lakhs at Ramjibanpur (Eastern Coalfield Ltd.) is being executed for stabilisation of water filled voids. The project involves application of innovative methods like stowing of sand and water slurry through boreholes and testing the efficacy of these measures by geo-physical methods. A separate project officer has been posted to oversee the implementation of the project since its inception. The progress of the project is being regularly monitored by Eastern Coalfields Ltd., Central Mine Planning and Design Institute Ltd., Asansol-Durgapur Development Authority, Central Mining Research Station and Department of Coal. Against 24,000 cubic metres of sand stowing, 18,000 cubic metres has already been completed. The project is likely to be completed by March, 1988.

Molasses Policy

1611. SHRI C. MADHAV REDDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have changed the molasses policy; and

(b) whether the new policy has resulted in any improvement in the availability of alcohol to the chemical industry in deficit States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH) : (a) and (b) The policy announced recently envisages, inter-alia, increase in the prices of molasses and the Central Excise Duty thereon. The revised price of alcohol has also been updated and notified. In the case of alcohol-based chemical industries, full rebate will be admissible in respect of the Central Excise Duty (applicable to molasses) which would have been paid as a part of the price of alcohol purchased by Chemical Industrial Units after 1.10.1987, so that they do not have to bear the full impact of the increased prices. There is no shortage of alcohol in the country and the requirements of industrial alcohol in the deficit States have been fully covered in the inter-State allocation orders, issued in this regard.

Indigenisation of Auto parts industry

1612. SHRI C. MADHAV REDDI : Will the Minister of INDUSTRY be pleased to state :

(a) whether any steps have been taken recently to encourage indigenisation of auto parts industry;

(b) if so, the details thereof; and

(c) whether Government are considering withdrawal of concessional rate of customs duty on the import of automobile components by the industry to encourage indigenous manufacture of components ?